

ITEM NO.7

COURT NO.12

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Cr1.) No. 380/2022

ARUN KUMAR CHATURVEDI & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

Date : 11-04-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. Neeraj Shekhar, AOR

For Respondent(s) Mr. K.M.Nataraj, ASG
Mr. Sanjay Kumar Tyagi, Adv.
Mr. Rajan Kumar Chourasia, Adv.
Mr. Vatsal Joshi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As requested, list on 02.05.2023.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
ASSISTANT REGISTRAR